## Annexure 1

Name of the Corporate debtor: Narang Developers Private Limited Date of commencement of CIRP: 28th March 2024 List of creditors as on: 22nd July 2024

|     | List of Secured financial creditors belonging to any class of creditors |                           |                   |   |           |   |         |        |                            |        |  |  |               |  |  |
|-----|---|---------------------------|-------------------|---|-----------|---|---------|--------|----------------------------|--------|--|--|---------------|--|--|
| Sr. | Name of Creditor  | Details of claim received |                   | Details of claim admitted               |           |   |         |        |                            | Amount | Amount of any                                |  |               |  |  |
|     |   | Date of receipt           | Amount<br>claimed | Total<br>amount<br>of claim<br>admitted | claim     | Amount<br>covered<br>by<br>security<br>interest | covered | party? | %voting<br>share in<br>CoC | of     | mutual<br>dues,<br>that may<br>be set<br>off | es, of claim<br>may<br>rejected<br>set |               | Remarks, if any  |  |
| 1   | Narendra Kanjani &<br>Sobha Kanjani                                     | 6/25/2024                 | 16,350,000.00     | _                                       | Unsecured | _   | _       | No     | _                          | -      | -  |  | 16,350,000.00 | Have sought for<br>further<br>information from<br>the creditor |  |

TOTAL 16,350,000.00 16,350,000.00

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